

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 08th March, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 05/2017(CZ)	Habib ur Rehman Vs Union of India & 4 Ors.	Mr. Shiraj Quraishi, Adv. Mr. Saif Quraishi, Adv.	
2.	Original Application No. 15/2017(CZ)	Gram Panchayat (Ghunaur) Vs State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena, Adv.	
3.	Original Application No. 16/2017(CZ)	Gram Panchayat (Rohiniya) Vs State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena, Adv.	
4.	Original Application No. 31/2017(CZ)	Dr. Alankrita Mehra Vs Union of India & 9 Ors. (Wetland and Bio Diversity)	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr.Om.ShankarShrivastava,Adv. Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Sandeep Singh Adv. (CPCB) Ms.Parul Bhadoria, Adv.R-6 Mr. Deepesh Joshi, Adv. Mr. DharamveerSharma,Adv. Mr. V.H.Vaswani, Adv.	
FOR HEARING				
5.	Original Application No. 80/2016(CZ) (M.A.No.926/16)	Shrivardhman Milk Dairy Pvt. Ltd. Vs. Rajasthan State Pollution Control Board & Anr.	Mr. Dharamveer Sharma, Adv. Mr. Shantanoo Saxena, Adv. Mr. Rohit Sharma, Adv. Mr. Om ShankarShrivastav,Adv	
6.	Original Application No. 118/2016(CZ)	Harishchandra Pandey Vs. NTPC & 4 Ors.	Mr. Mahesh Shukla, Adv.	
7.	Original Application No. 22/2017(CZ)	Dr. Alankrita Mehra Vs Union of India & 9 Ors.. (Extensive use of Pesticides and Fertilizers)	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.Shankar.Shrivastava, Adv. R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Sandeep Singh Adv. CPCB Ms.Parul Bhadoria, Adv.R-6 Mr. Deepesh Joshi, Adv. Mr. DharamveerSharma,Adv. Mr. V.H.Vaswani, Adv.	
8.	Original Application 40/2016(CZ)	Vijay Yadav Vs. Shyam Sunder Goplani & 4 Ors.	Mr. Deepesh Joshi, Adv. Mr. Sachin K. Verma, Adv. Mr.VijayKumarChoudhary,Adv. Ms. Parul Bhadoriya Adv. for Mr. ShantanooSaxena,Adv.	

9.	Original Application No. 117/2014 (CZ)	Dr. Subhash C. Pandey (Sewage Water Irrigation) Vs. Union of India & 8 Ors.	Dr. Subhash C. Pandey, Applicant in person Mr. Alkesh Agarwal, Adv. Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv. for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. Ms. Parul Bhadoria, Adv.	
10.	Appeal No. 10/2016(CZ) (M.A.No.617/16)	Jaigopal Soni Vs. Union of India & 10 Ors.	Mr. Jaigopal Soni, Appli. in person Mr. Aamir Zafar, Adv. Mr. Parul Bhadoria, Adv. for Mr. Shantanoo Saxena, Adv. Mr. Siddharth Chauhan, Adv. Ms. Parul Bhadoria, Adv. Mr. OmShankarShrivastava, Adv.	
11.	Original Application No. 144/2015(CZ)	Nagrik Upbhokta Margdarshak Manch Vs. State of M.P. & 6 Ors.	Mr. Dinesh Upadhyay, Adv. Mr. Manish Trivedi, Adv. Ms. Parul Bhadoria Adv. Mr. Purushaindra Kaura, Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv.	
12.	Original Application No. 05/2016(CZ)	Balwant Singh Raghuvanshi Vs. Bhopal Incinerator Ltd. & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Vivek Choudhary, Adv. Ms Parul Bhadoria, Adv. Mr. Yadvendra Yadav, Adv. Mr. Rohit Sharma, Adv.	
13.	Original Application No. 79/2015(CZ) (M.A.No.14/17)	Kuldeep Meena Vs. State of Rajasthan & Ors.	Mr. Prashant Sthapak, Adv. Mr. Rohit Sohgaura, Adv. Ms. Parul Bhadoria Adv. Mr. Sandeep Singh, Adv.	

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